

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**


C.P No. 83/KB/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M**

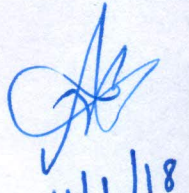
Name of the Company	Rajendra Mannalal Khandelwal & Ors.-Versus-Jardine Henderson Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

KUMARDEEP MAJUMDER, ADV FOR THE PETITIONER  
VARUN KEDIA, ADV

  
11.1.18

D.N. Sharma, Adv  
Ratnesh Rai, Adv  
Anunoy Basu, Adv  
Srinjoy Bhattacharya, Adv

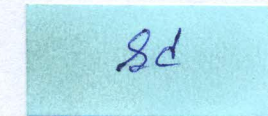
Respondent Nos.  
1 and 3

  
11/1/18

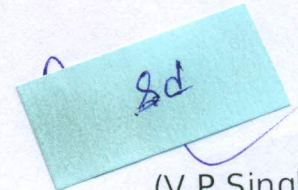
**ORDER**

Ld. Counsel for the petitioners and the respondent nos.  
1 and 3 is present.

List it on 06/03/2018.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)